

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1683 /ND/2018
(CA-390/C-III/ND/2019)

In the matter of :

Crayaon Software Experts India (P) Ltd

. PETITIONER

Vs.

Vas Data Services (P) Ltd

.. RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 07.6.2019

Coram :

Mrs. Ina Malhotra,
Hon'ble Member (Judicial)
Mrs. Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor :

For the Respondent/Corporate Debtor :

ORDER

CA-390/C-III/ND/2019 has been filed by the IRP for Interim report wherein the details in relation to the Minutes of 1st Meeting of the Committee of Creditor (COC) have been placed on record. The same is noted.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(INA MALHOTRA)
MEMBER (JUDICIAL)

Surjit